GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA UNSTARRED QUESTION NO- 3544 TO BE ANSWERED ON- 20.12.2021

TRIBAL ENTREPRENEURSHIP

3544. SHRI MANOJ KOTAK:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether it is a fact that Government has decided to start Tribal Entrepreneurship Development program;

(b) if so, details thereof;

(c) the details of the tribal artisans who have been selected to create unique brand of their local product; and

(d) the details of the Government plan to promote the tribal entrepreneurs?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SMT. RENUKA SINGH SARUTA)

(a) & (b) National Scheduled Tribes Finance and Development Corporation (NSTFDC), under the Ministry of Tribal Affairs is an apex organisation set up exclusively for economic development of Scheduled Tribes. NSTFDC extends concessional loans to the eligible Scheduled Tribe persons for undertaking any income generation activities/ self-employment through its implementing agencies. The details of entrepreneurship-oriented schemes of NSTFDC are as under:

• Term Loan Scheme: NSTFDC provides Term Loan for viable projects costing upto ₹50.00 lakh per unit. Under the scheme, financial assistance is extended upto 90% of the cost of the project and the balance is met by way of subsidy / promoter contribution / margin money.

• Adivasi Mahila Sashaktikaran Yojana (AMSY): This is an exclusive scheme for economic development of Scheduled Tribes Women. Under the scheme, NSTFDC, provides loan upto 90% for projects costing upto ₹2.00 lakh. Financial assistance under the scheme is extended at highly concessional rate of interest of 4% per annum.

• Micro Credit Scheme for Self Help Groups (MCF): This is an exclusive scheme for Self Help Groups for meeting small loan requirement of ST member. Under the scheme, the Corporation provides loans upto ₹50,000/- per member and maximum ₹ 5 Lakh per Self Help Group (SHG).

• Adivasi Shiksha Rrinn Yojana (ASRY): This is an Education loan scheme to enable the ST students to meet expenditure for pursuing technical and professional education including Ph.D. in India. Under this scheme, the Corporation provides financial assistance upto ₹10.00 lakh per eligible family at concessional rate of interest of 6% per annum.

• Margin Money Support Scheme for ST Entrepreneurs: In order to finance projects under the Stand-Up India Scheme of Government of India, a separate scheme titled "Margin Money Support Scheme for ST Entrepreneurs" has been formulated in December 2020. Under this scheme, the eligible ST Entrepreneurs are allowed to avail financial assistance of NSTFDC to the extent of

15% of the total project cost under Stand-Up India Scheme. State-wise loan disbursed by NSTFDC since 2014-15 is given at **Annexure 1**.

Ministry of Tribal Affairs is implementing Van Dhan Vikas Karyakaram through TRIFED (Tribal Co-Operative Marketing Development Federation of India Limited) to promote value-addition and marketing of tribal products and minor forest products (MFP) catering to increase in the income of tribal MFP gatherers. As per information received from TRIFED, 3110 Van Dhan Vikas Kendra Clusters (VDVKCs) have been sanctioned in 27 States & UTs benefitting 9.28 lakh tribal MFP gatherers. State-wise number of beneficiaries and the sales generated through these Van Dhan Vikas Kendra (VDVK) clusters is at **Annexure 2**.

Ministry of Tribal Affairs also provides funds to State Tribal Research Institute / renowned Research Institutes for under taking research work on Tribal Entrepreneurship Development Programme under the schemes "Support to Tribal Research Institutes" and 'Tribal Festival, Research Information and Mass Education'. Many states Tribal Research Institute provide training for Tribal Entrepreneurship Development Program in their respective state under the scheme "Support to TRI". The details of sanctioned projects under Tribal Festival, Research Information and Mass Education to renowned Research Institutes are as under:

Sl. No.	Name of the Institute	Project details
1.	Socio Economic	Tribal Welfare and Entrepreneurship Development
	Development Foundation(SEDF), FICCI,	
	New Delhi	
2.	Ernst & Young, LLP	Improving entrepreneurship ecosystem in select
		Tribal Areas – Pilot case of Lakhimpur Kheri in
		Uttar Pradesh
3.	ASSOCHAM	Tribal Entrepreneurship Development Program
		Building Capacity, Enhancing Livelihoods in Tribal
		Areas- Tribes India's Heritage

(c) Ministry of Tribal Affairs, through its subordinate organization Tribal Cooperative Marketing Development Federation of India Ltd. (TRIFED) has been implementing Scheme namely "Institutional Support for Development and Marketing of Tribal Products/Produce" for promotion and development of tribes. Under this scheme, besides other market development activities, TRIFED has also been involved in Retail Marketing activities, which involve procurement of various tribal products from its empanelled tribal suppliers (i.e., individual tribal artisans, SHGs, Organizations/Agencies working with tribal artisans) located in different States and marketing the same through Retail network of Tribes India Showrooms and exhibitions across the country. Total number of suppliers/producers empanelled with TRIFED as on 31.10.2021 is 2915. The product categories being dealt by TRIFED are Metal Craft, Tribal Textiles, Tribal Jewellery, Tribal painting, Cane &Bamboo products, Terracotta & Stone Pottery, Gift and Novelties, Organic and Natural Food Products.

(d) Ministry of Tribal Affairs envisages to set up 500 VDVKCs each year through TRIFED for generating additional income to the village level primary SHG units through value-addition and marketing of tribal products and minor forest products.

Annexure 1

YEARWISE STATEWISE DISBURSEMENT BY NSTFDC

<u>*Amount in lakh rupees</u>

			1-15	2015-16		2016-17		2017-18		2018	8-19	2019	-20	2020)-21	Total	
Sl. No.	State	Amou nt	No. of benefi		No. of benef i.	Amou nt	No. of benefi	Amou nt	No. of benef i.		No. of benef i.	Amou nt	No. of benefi	Amou nt	No. of benefi	Amoun t	No. of be nefi.
1	Andhra Pradesh	4074.2 4	19891	3313.1 4	1010	691.30	155	2961.2 4	598	781.72	139	1285.0 3	276	5022.2 4	12533	18256.1 0	34608
	Andaman & Nic obar Islands	1050.0 0	2873	0.00	0	0.00	0	0.00	0	0.00	0	245.00	7501			1295.00	10374
3	Arunachal Prade sh	5596.7 0	20648	1863.6 0	36546	1016.7 3	12306	689.50	10410	324.25	3773			970.52	435	10926.1 1	88098
4	Assam	2134.5 9	6608	10.00	57	172.32	2982	19.06	123	4.92	12	58.20	167	5.00	2	2404.09	9951
5	Bihar	0.00	0													11.48	955
6	Chhattisgarh	10586. 98	6543	936.81	344	506.47	307	1348.8 5	553	533.55	363	932.16	3787	197.49	236	15122.6 6	12196
7	Goa	190.88	71	0.00	0	0.00	0	0.00	0	0.00	0					190.88	71
8	Gujarat	19991. 10	11535 0	2137.8 4	12192	3848.2 2	24883	4739.9 0	10812	2329.3 2	7485	394.75	98	1442.0 3	8230	34905.6 6	180103
9	Haryana	0.00	0							0.41	1					0.41	1
10	Himachal Prades h	899.18	4796	11.32	23	42.30	2069	79.83	61	82.30	65	40.83	75	13.40	2	1169.16	7091
11	Jammu & Kashm ir	1561.7 9	726	271.00	169	172.50	150	370.05	195	1249.5 0	327	446.25	135	408.75	175	5457.49	2136
12	Jharkhand	4655.2 8	11999	204.50	606	411.91	3908	4.05	7	85.70	5	633.17	3767	1001.6 0	10752	8418.21	46567
13	Karnataka	13915. 62	30416	0.00	0	0.00	0	0.00	0	26.89	34	47.38	1911	3109.0 8	3014	17098.9 7	35375
14	Kerala	719.78	1177	83.92	96	129.91	152	95.72	88	143.39	107	128.31	89	298.76	192	1803.61	2069
15	Lakshwadeep	99.07	78	0.00	0	0.00	0	0.00	0	0.00	0					99.07	78

16	Madhya Pradesh	6918.8 3	21175 7	687.82	537	1084.7 0	942	2157.2 0	2209	2014.5 7	2265	4176.2 6	13282	3360.1 0	5685	20800.5 4	236982
17	Maharasthra	6599.2 2	6499	0.00	0	0.00	0	0.00	0	9.43	11	1167.5 6	687	37.27	822	7927.29	9021
18	Manipur	200.00	1050	0.00	0	0.00	0	0.00	0	0.00	0			62.37	65	262.37	1115
19	Meghalaya	2092.2 6	7462	311.75	1287	244.64	983	663.25	2726	3090.6 0	2329	1745.1 8	1412	4485.4 3	35016	12934.1 4	52351
20	Mizoram	601.78	5228	984.72	13330	2277.8 7	26935	3456.0 9	2347	2136.8 1	1464	6459.2 2	4670	3324.1 8	1399	21499.4 6	62701
21	Nagaland	4530.7 6	32809	563.81	114	79.50	22	2574.1 9	631	1582.2 3	10504	2413.2 2	51918	1098.7 2	48240	13306.3 8	192439
22	Odisha	1071.2 7	3511	8.51	9	153.60	495	310.87	1566	199.62	353	2298.1 5	11230	1794.4 4	22231	8235.18	69275
23	Rajasthan	7452.5 8	11490	321.63	485	1409.4 8	1475	3447.8 4	2563	1470.5 4	1364	2311.3 9	3993	2205.1 6	2664	18628.6 2	24557
24	Sikkim	2761.7 7	1850	0.00	0	623.90	230	198.56	86	0.92	1	253.30	100	82.11	21	3920.56	2288
25	Tamilnadu	0.00	0							47.32	65	28.50	2775	12.50	1609	88.32	4449
26	Telangana	0.00	0	5000.0 0	21168	5000.0 0	21000	0.00	0	10477. 15	30417	2740.0 7	8661	5359.2 3	13065	28603.0 0	96045
27	Tripura	6719.0 0	6253	69.96	0	4428.3 1	3644	3054.2 0	3116	1009.0 0	429	71.41	24	2216.2 8	1056	17626.3 8	14568
28	Uttarakhand	255.11	103	338.80	137	21.60	18	71.97	104	444.92	170	102.37	23	6.15	2	1240.92	557
29	Uttar Pradesh	6.88	5128	0.00	0	0.00	0	301.32	847	3.73	3			1.55	4	313.48	5982
30	West Bengal	6722.7 0	59034	540.87	4714	747.60	4370	528.64	3327	1283.3 0	9078	558.86	4250	275.64	2089	10864.0 0	88469
31	Syndicate Bank	700.00	4670	0.00	0	0.00	0	0.00	0	0.00	0					700.00	4670
32	Trifed-DLH	200.00		0.00	0	0.00	0	0.00	0	0.00	0					200.00	5000
	Total	11230 7.37	58302 0	17660. 00	92824	23062. 86	10702 6	27072. 33	42369	29332. 09	70764	28536. 57	12083 1	36790. 00	16953 9	284309. 54	1300142

Annexure 2 <u>Details of State wise Van Dhan Self Help Groups (VDSHGs) & VDVK</u> <u>Clusters (VDVKCs)</u>

*Amount in lakh rupees

SI	States /UT	No. of	No. of	Amount	No. of VDVK	Sales by
No.		VDVK	Forest	Sanctioned	Clusters	VDVK
		Clusters	Gatherers	(Rs. in	operationalized	Clusters
		Sanctioned		lakhs)		(in Rs.
		/ Approved				Lakhs)
1	Andhra Pradesh	415	123258	6162.9	105	211.99
2	Arunachal Pradesh	85	25500	1275		
3	Assam	302	90316	4530	80	41.16
4	Bihar	8	1630	81.5		
5	Chhattisgarh	139	41700	2085	70	624.1
6	Dadra & Nagar Haveli and Daman & Diu	1	302	15	-	-
7	Goa	10	3000	150	1	-
8	Gujarat	116	34424	1721.2	3	-
9	Himachal Pradesh	3	810	40.5	-	-
10	Ladakh	10	3000	150	-	-
11	Jharkhand	39	11601	569.7	15	20.43
12	Karnataka	140	41748	2087.4	21	12
13	Kerala	44	12038	597.25	5	1.85
14	Madhya Pradesh	107	32100	1605	28	31.9
15	Maharashtra	264	79350	3960	32	84.975
16	Manipur	200	60390	2996.8	139	212.47
17	Meghalaya	39	11835	584.1	-	-
18	Mizoram	159	46168	2306.55	44	77.21
19	Nagaland	206	61800	3089.9	85	233.68
20	Odisha	170	51019	2479.25	23	117.98
21	Rajasthan	479	144803	7135.6	16	61.28
22	Sikkim	80	23800	1169.05	6	6.77

23	Tamil Nadu	8	2400	120	4	38
24	Telangana	17	5100	255	-	-
25	Tripura	32	9039	436.95	15	5.51
26	Uttar Pradesh	25	7191	359.55	5	7.8
27	Uttarakhand	12	3605	179.95	6	0.62
Total		3110	927927	46143.15	703	1789.725
